

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1045**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)

RACIAL DISCRIMINATION AGAINST NORTH-EASTERN COMMUNITY

1045. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that there has been a widespread rise in horrifying incidents of social evil and racial discrimination against the North-eastern Indian community since the onset of the pandemic;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether any significant measures being taken to educate people to respect the nation's diversity and ensure the safety of all the people particularly from the Northeast region and the details thereof;

(e) if not, the reasons therefor;

(f) whether the Government has any proposal to any legal recommendations to deal with hate comments, gestures, and racial acts faced by them, if so, the details thereof; and

(g) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): A few such cases were reported to this Ministry and all the State/Union Territory (UT) Governments were requested to sensitize the law enforcement agencies to take appropriate action as per law in any case of harassment.

(d) to (e): Regarding educating the people about the North East Region (NER), Interaction / exchange programs of students at School/College level, revision of syllabus by including the contents about various aspects of NER in NCERT books, launch of dedicated Doordarshan/ AIR / community radio channel focusing on NER, training of teachers outside NER to sensitize them on the North East and organizing special / sessions on understanding the Culture and Society of NER in the Orientation, Refresher and short-term courses offered by the Academic Staff Colleges were organized.

The Government of India has taken various steps to ensure safety and security of people from NER residing in different parts of India such as issuance of advisories / instructions to the State / Union Territory (UT) Governments regarding action plan for providing security to people from NER, appointment of Nodal Officers in States / UTs to address the grievances of people from NER.

(f) to (g): There are provisions under the existing laws to take action against hate comments / gestures and racial acts against the persons, including those from NER.
